

**GOVERNMENT OF INDIA
MINES
LOK SABHA**

UNSTARRED QUESTION NO:2691
ANSWERED ON:07.02.2014
PERFORMANCE OF OFFICERS OF MECL
Rama Devi Smt.

Will the Minister of MINES be pleased to state:

- (a) whether the Government has taken note that the officials of Mineral Exploration Corporation Limited (MECL) have carried out works arbitrarily under Corporate Social Responsibility (CSR);
- (b) if so, the details thereof along with the reaction of the Government thereto;
- (c) whether the Government has made any assessment of the performance of officials in this regard;
- (d) if so, the details and the outcome thereof; and
- (e) the mechanism available with the Government to check the works performed under CSR?

Answer

THE MINISTER OF MINES (SHRI DINSHA PATEL)

- (a) No such instance has come to the notice of the Government.
- (b) (c) & (d) : Do not arise.
- (e) The mechanism for the work performed under CSR by MECL is the following:
 1. CSR activities are carried out by Project Managers by associating with Gram Panchayats, School Principals, Block Development Authorities, etc., as the case may be.
 2. A Board level Committee with CMD and two Independent Directors oversee proper implementation and monitoring of the CSR activities in the company.
 3. Board level CSR committee appraises the Board of Directors, which has one representative each from Ministry of Mines and Ministry of Coal, on implementation of the CSR activities.
 4. The provision in the guidelines on CSR by Department of Public Enterprises (DPE), which has come into effect from 01.04.2013, on the impact assessment of the CSR activities of the Company to be carried out by an outside specialized agencies ensures proper implementation.